Approval of projects for Construction of New National Highways in Gujarat

7891. SHRIMATI ANANDIBEN JETHABHAI PATEL: Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) what is the number of projects regarding construction of new national highways that have been recommended by Government of Gujarat to the Central Government during the last two years;
- (b) whether the Central Government have accorded approval to all of the projects of the State Government; and
- (c) if not, by when these project will be accorded approval by Government?

THE MINISTER OF STATE OF THE MINISTRY OF **SURFACE** TRANSPORT (SHRI **JAGDISH** TYTLER): (a) to (c) The Government of Gujarat have recommended ten State Roads for declaration of new National Highways in the 8th Five Year Plan. However, owing to financial stringency the Central Sector Roads programme, it is not possible to declare new National Highway in any State including Gujarat at present.

Declaration of new National Highways in Gujarat

7892. SHRI RAJUBHAI A. PARMAR: Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether Government have received any proposals for declaring new National Highways in Gujarat State, if so, which roads are proposed to be declared as national Highways; and
- (b) by when such roads are to be declared as NHs?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b) The Government of Gujarat have sent certain proposals for inclusion in the National Highway grid in

8th Five Year Plan. However, owing to meagre allocation of funds for National Highways in the current Plan, it is difficult to specify the position for new National Highways in any State including Gujarat at this point of time.

Shifting of Headquarters of D.G. Light House from R.K. Puram to NOIDA

- 7893. SHRI PASUMPON THA. KIRUTTINAN: Will the Minister of SURFACE TRANSPORT be pleased to state:
- (a) whether it is a fact that there is any proposal under Government's consideration to shift the Headquarters of D.G. Light House from R.K. Puram to NOIDA:
- (b) if so, what are the details thereof and the reasons therefor;
- (c) whether it is also a fact taht 162 dwelling units have been purchased in Sector 34, NOIDA for allotment to Light House staff; and
- (d) if so, what are the reasons therefor when the construction of Office building has not yet started and there are only 105 employees presently working against the sanctioned strength of 122 and most of them are having General Pool accommodation in Delhi or are having personal residence in Delhi?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT . (SHRI JAGDISH TYTLER): (a) Yes, Sir.

- (b) The Cabinet Committee on Accommodation in its meeting held on 7.5.1987 took a decision that the Department of Lighthouses and Lightships may be requested to shift as soon as the acommodation at NOIDA becomes available.
- (c) The Department had requested for allotment of 163 various types of quarters under NOIDA's Housing Schemes. NOIDA have allotted 148 quarters so far. The payment for 6 more quarters has also been made.
 - (d) The work for the construction of